## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 55/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.07.2017</u>

Name of the Company:

MB Power (Madhya Pradesh) Ltd. & Ors.

Section of the Companies Act: <u>Section 441 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. MS. POONAM MATHUR FOR SINGHIF CO.

ADVOCATE

PETITIONER

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## **ORDER**

Learned Advocate Ms. Poonam Mathur i/b Singhi & Co. present for Petitioner.

Order complied with. Inform ROC accordingly.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 4th day of July, 2017.